

CIRCULAR NO. 57 OF 2020

Sub.:	Filling up the post of “ Additional Registrar ”, Court of Small Causes, Mumbai.	
Ref.:	1.	This Office Letter No.C-6/PENSION/AR/1812, dated 15 th June, 2020
	2.	Hon’ble High Court Letter No.B(Gen)- 5601/57/2020/526, dated 8 th July, 2020.

All the members of the staff working on the establishment of this Court are hereby informed that 2 vacant posts of “**Additional Registrar, Court of Small Causes, Mumbai**” in the Pay Scale of S-16 Rs.44,900-142400/- on the establishment of this Court is required to be filled in by way of nomination from the sub-ordinate staff of this Court, who is possessing a degree in law of recognized university or any other equivalent qualification and have put in not less than 10 years continuous service on the establishment of this Court.

In view of above, the members of the staff, who fulfill the above requisite qualification and who are desirous to be considered for the said post, are hereby directed to submit their applications addressed to **The Chief Judge, Court of Small Causes, Mumbai**, together with Bio-Data in the prescribed proforma annexed hereto along with copies of Certificates and testimonials **in the Accounts and Establishment Department at Head Office on or before Monday, the 14th September, 2020**, in order to enable this Office to process the matter, as per rules and to fix the schedule of the Tests.

COURT OF SMALL CAUSES

}

}

}

MUMBAI : 28TH AUGUST, 2020

}



(S. C. More)
Chief Judge

BIO-DATA

1.	Name in full (beginning with Surname)	:	
2.	Date of Birth	:	
3.	Date of Appointment on the establishment of this Court	:	
4.	Present post held	:	
5.	Educational Qualification with year of passing and percentage	:	
	a) S.C.C.	:	
	b) H.S.C.	:	
	c) Graduation	:	
	d) Post Graduation, if any	:	
	e) Degree in Law	:	
6.	Technical Qualification, if any	:	
7.	Other Qualification, if any	:	

Date :

(Signature)